## Kendriya Vidyalaya Sangathan under Jurisdiction of Central Administrative Tribunals

3404. SHRI SANTOSH KUMAR SAHU:

SHRI MOHD. KHALEELUR RAHMAN;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the reasons for not bringing employees of Kendriya Vidyalaya Sangathan within the jurisdiction of Central Administrative Tribunals?

THE MINISTER OF **HUMAN** RE SOURCE DEVELOPMENT (SHRI **ARJUN** SINGH): Kendriya Vidyalaya Siangathan, being a Society under Societies Registration Act. does not automatically come under the Jurisdiction Central Administrative Tribunal Section 14(2) the Central Administrative Tribunal Act 1985, empowers the Central Government issue notificato bringing Corporations/Sotion for cieties owned or controlled by the Government of India within the jurisdiction of Central Administrative Tribunal in regard to service matters of the employees of such bodies. No such notification for Kendriya Vidyalaya Sangathan, could be issued as the Central Administrative Tribunal is not equipped at present to bear any extra work load.

## **National Youth Council**

3405. SHRI SUBRAMANIAN SWA
MY: Will the Minister of HUMAN RE
SOURCE DEVELOPMENT be pleased
to state:

- (a) whether Government have formed any 'National Youth Council'.
- (b) if so, what is the composition of Nationa! Youth Council:

- (c) the number of vacancies that exist in this Council; and in what manner Gov ernment propose to fill these vacancies;
  - (d) when the meeting of the National Youth Council was last held;
  - (e) whether Government have received any request from the members to call the i meeting of the National Youth Council; and
    - (f) if so, the details thereof alongwith proposed date and agenda for the next meeting?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE), (a) and (b) Yes, Sir. The Government resolution constituting the National Youth Council may be seen at Statement attached (See below)-

- (c) At present, there are 24 vacancies in different categories in the Council. As the Government is considering to revise: the Composition of the Council, there is no move to All up the vacancies at pre- sent.
- (d) to (f) The first meeting of the National Youth Council was held in New Delhi on 11-12 bruary, 1991. The Government have received requests for convening the next meeting of the Council from following members;
  - (i) Shri Arvind Chaturvedi,
  - (ii) Shri Suryamani Bhiogade.

In view of the impending decision of the Government there in no proposal to convene the meeting of the exiting council immediately.

## Statement

## Composition of National Youth Council

1.	Prime Minister	. Chairman
2.	. Minister in-charge of Human Resource Development •	Dy. Chairman
3.	Minister of State (Human Resource Development)	Vice-Chairman
4.	Deputy Minister, Deptt, of Youth Affairs & Sports	Vice-Chairman
	Members	No.
5.	State Minister of Youth—one from each region	5
6.	Members of Parliament (below 35 years)	7
7.	One youth leader (below 35 years) representing the recognised political	parties 48
8.	Vice-Chancellors one from each region	5
9.	College Principals one from each region.	5
10.	Presidents of Stuiouts' Union from the Universities—one from each region	5
11.	Presidents of Students' Union from the colleges—one from each region	5
12.	Social Scientists of outstanding eminence, with experience of youth work	5
13.	Representatives of Voluntary Organisations of outstanding merit—two from each region ;	10
14.	Representatives of Seheduled. Castas (below 35 years)—one from each region	5
15.	Representatives of Scheduled Tribos (below 35 years)—one from each region	5
16.	Representatives of Socially backward groups and minorities, (below 35 years), so as to represent a fair cross-section of the Nation .	15
	A Representative (below 35 years) of State Youth Councils, when '5 (as formed—one from sach region	s the State Youth Councils have not been set up so far in the states, the nomina- tions against this category have not been made)
18.	National Youth Awartees— one from each region	. 5
19.	An outstanding merit scholar from Uaiversities/IITS/IIMS/Agricul-	
	ture Universities—one from each region	5
20.	Outstanding yount! sports—persons	. 5
21.	Outstanding you, persons from the field of art and culture . 6	
22.	Trie best boy and girl caists fro, Mthe NCC—two from reach region	10
23	The best Boy Scout and the best Giri Guide from the Bharat Scours and Guides—two from each region	

बतानेकी कृपाकरेंगे कि:

- (क) उत्तर प्रदेश में कितने नवोदय विद्यालय और केन्द्रीय विद्यालय हैं ग्रौर कहां-कहां स्थित हैं ; ग्रौर
- (ख) क्या यह सच है किएटा में नवोदय विद्यालय खोलने के लिए एटा को चुना गया है जो साम्प्रदायिक रूप से संवेदनशील है ग्रौर यदि हां, तो नवोदय विद्यालयों को खोलने के लिये स्थान का चयन करने के मानदण्ड क्या हैं ग्रौर क्या

(ख) नवोदय विद्यालय खोलने के लिए किसी स्थान का चयन संबंधित राज्य/ संघणासित प्रदेश से प्राप्त प्रस्ताव ग्रौर नवोदय विद्यालय समिति की निरीक्षण-टीम की सिफारिशों पर निर्भर करता है । विभिन्न घटकों पर समृचित रूप से विचार करने के बाद स्थान की सिफारिश करना संबंधित राज्य प्राधिकारियों का काम है।